

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.1816 OF 2020

CRIME NO.63/2020 OF CHIRAYINKEEZHU POLICE STATION

PETITIONER/ACCUSED:

SAMJITH, AGED 19 YEARS,
S/O. SUBASH,
KOLICHIRA, NEAR NAGARU KAVU,
AZHOOR VILLAGE, CHIRAYINKEEZHU TALUK,
THIRUVANANTHAPURAM.

BY ADV.SRI.M.R.SARIN PANICKER

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM.
2. THE SUB INSPECTOR OF POLICE,
CHIRAYINKEEZHU POLICE STATION, TRIVANDRUM,
REPRESENTED BY THE PUBLIC PROSECUTOR.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020